

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 39 of 2016 (SZ)

Appellant(s)

Respondent(s)

M/s.Sterling Water Service
Chindatripet, Chennai

Vs. 1. The Chairman
Tamil Nadu Pollution Control Board
Guindy, Chennai and another

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.M.Santhanaraman
M.R.Sivakumar

Mrs.H.Yasmeen Ali for R1
Mr.P.Gnanasekaran for R2

Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 10th July, 2017</p> <p>The learned counsel appearing for the 1st respondent seeks time to file Report. Report shall be filed within two weeks from today after serving advance copy to the learned counsel appearing for the appellant.</p> <p>Post this appeal on 31.07.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>